NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.			+	M/s. / Mr.	
CP 253/16	TP 104/17	Hearing	433	Fedex Express Transportation &	
*			:-	Supply Chain Services(India) Pvt.	
				Ltd., Vs 3Mindlogicx Infratec Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Rijkuman MT) 9620212325	Petitioner	Hon in
2.	Aparna kulkarni	Respondent	Waxas_

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner is directed to comply the objections raised by the Registry. Counsel has filed a memo along with Invoices. Counsel for respondent reported that she has received Form-5 and she requested time to file objections.

List it on 14.09.2017.

MEMBER (J)

MEMBER (T)